

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA Nos. 1215, 1299, 1204 & 1298 OF 2018 IN
APPEAL No. 261 of 2018 &
IA No. 1214 of 2018**

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

PTC India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ravi Kishore
Ms. Rajshree Chaudhary

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr. Tushar Srivastava
Ms. Soumya Singh for R-3

ORDER

List the matter on **24.07.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj